## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 198 OF 2017 & IA NO. 971 OF 2017

Dated: 26<sup>th</sup> February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Association of DVC HT Consumers of Jharkhand ...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory ...Respondent(s)

**Commission & Anr.** 

Counsel for the Appellant(s) : Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. M.G. Ramachandran Mr. Rajiv Yadav for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk